

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO. 1494
ANSWERED ON- 20/12/2022

INFORMATION ON ONLINE BETTING AND GAMBLING

1494. SHRI VIVEK K. TANKHA:

Will the MINISTER OF FINANCE be pleased to state:

- (a) whether Government has conducted any survey on the amount of money involved in online betting and gambling, if so, the details thereof;
- (b) whether Government has any plans to legalize online betting and gambling Apps; and
- (c) whether Government is seized of the fact that a lot of foreign investors are investing in betting and gambling websites/Apps, wherein the money is being laundered through various means, if so, the steps taken by Government to curb such activities.

ANSWER

THE MINISTER OF STATE OF MINISTRY OF FINANCE

(SHRI PANKAJ CHOUDHARY)

- a) There is no such survey conducted by Government in this regard.
- b) Currently, no such proposal under consideration of the Government.
- c) The Directorate of Enforcement is investigating several cases related to cyber crimes and crypto assets related frauds wherein in a few cases, it has been noticed that online betting and gambling sites/apps are used for money laundering and hawala transactions. In these cases, as on 16.12.2022, PoC amounting to Rs. 212.91 crores have been identified which stands attached / freezed / seized under the provisions of PMLA. Also, 03 Prosecution Complaints have been filed in these cases.
